

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM:HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2021
NAME OF THE COMPANY	PRG Buidcon Pvt Ltd
NAME OF THE PETITIONER(S)	Zealtop Granito Pvt Ltd
NAME OF THE RESPONDENT(S)	PRG Buidcon Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Learned counsel for the Corporate Debtor submits that he did not receive the documents. We request the Operational Creditor to send the documents by email today itself.

We further direct the Corporate Debtor to file Affidavit in Reply within seven days without fail or else matter shall be proceeded without his reply. If reply is filed, copy is to be given to the other side and the other side may file rejoinder within seven days.

Matter stands adjourned to 16.07.2021.

Member (Technical)

Member (Judicial)